

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

5.8.2009

OA 270/2009

Mr. Jaswant Singh, counsel for applicant.

Learned counsel for the applicant submits that he may be permitted to withdraw this OA with a liberty reserved to him to file a substantive OA for the same cause of action.

In view of what has been stated above, the present OA stands dismissed as having been withdrawn with a liberty reserved to the applicant to file a substantive OA for the same cause of action.



(B.L.KHATRI)
MEMBER (A)



(M.L.CHAUHAN)
MEMBER (J)

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6/8/09